

[Print](#)**Defective Case Register from 2026-04-20 to 2026-04-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/10491/2026	AKSHAYA KUMAR SAHOO	2026-04-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not furnished in Index. 2. Father name of the op. no.4 not furnished in cause title.
2	D-CRLMC/10676/2026	ABHISHEK DASH	2026-04-20	1. C.Copy of order dated 24.01.2026 under Annexure-1 to be filed
3	D-CRLMP/10843/2026	MANORANJAN PADHI	2026-04-20	1. Subject code not correctly furnished in Assessment Slip and Index
4	D-ABLAPL/10719/2026	SMRUTI RANJAN DASH	2026-04-20	1.page no 7 repeated twice
5	D-WP(C)/15680/2026	SOUBHAGYA SWAIN	2026-04-20	1, In Index , In Annexure-1 , Submitted Service book instead of Copies of the appointment order and joining letter as mentioned. 2. In annexure-3,copy of permission letter not furnished as mentioned in the index 3. Annexure-5 not legible 4.Letter no letter No-1438 dated -28/03/2025 not furnished in Annexure-6 as mentioned in the Index
6	D-WP(C)/16454/2026	KRISHNA CHANDRA SAHU	2026-04-20	1. Signature in Vnama not tally with petition.
7	D-BLAPL/10753/2026	SAMARENDRA BAHADUR	2026-04-20	1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
8	D-CRLA/9947/2026	GOURI KUMAR RATH	2026-04-20	Petitioner and Opp.parties mentioned instead of appellatant and respondents 1-Nomenclature of application wrongly mentioned in Sl.No.3 on index, 2- Order dtd. of I.A.No.651/2025 wrongly furnished on index, 3-Annexure-5 mentioned on index not available in this brief, 4- DCRLA No.9966/2026 not furnished in reference certificate
9	D-WP(C)/16480/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. After para 12, one para has been marked as Para 1. 2..Receipt Showing Serv.copy To cg not Filed.
10	D-CRLMP/10089/2026	ALOK KUMAR MOHAPATRA	2026-04-20	PAGE NO.13 NOT LEGIBLE
11	D-WP(C)/15886/2026	ASHOK KUMAR SAHOO	2026-04-20	1. Annexure-1 not mentioned in averments
12	D-WP(C)/15964/2026	ABINASH NAYAK	2026-04-20	1. Redact the signature of Petitioner no.-11, as she is minor from the V. Nama
13	D-ABLAPL/10726/2026	PRAFULLA KUMAR MAHAPATRA	2026-04-20	1.Age of the petitioners mentioned in petition does not tally with age mentioned in vakalatnama.
14	D-LAA/16121/2026	SURJYA NARAYAN SAHU	2026-04-20	1. Cause Title Not In Order.Petitioner No-2 in the Trial Court not made Party in this Appeal. 2.Valuation and C.Fee Payable not furnished in

				the Memo. of Appeal.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
15	D-WP(C)/16507/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. One paragraph marked para 1 after para 12. 2..Receipt Showing Serv.copy To cg not Filed.
16	D-CRLMC/10864/2026	ALOK KUMAR MOHAPATRA	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit Not Proper 2.Age of the deponent in affidavit does not tally with cause title.2. C.Copy of F.I.R. to be filed.
17	D-CONTC/16437/2026	ADV	2026-04-20	1. Annexures are not page marked and Annexures not exhibited.
18	D-CMAPL/17345/2026	DEEPAK RANJAN SUNDARAY	2026-04-20	1.C. copy of impugned order not filed. i) Synopsis and date chart are not page mark in Index. ii)Reference certificate not furnished. iii) Put up for SR after filing of c. copy of impugned order and removal of defects
19	D-CMAPL/17138/2026	ADV.	2026-04-20	Put up for SR after filing of c. copy of impugned order. ii) Dismissal order dtd. 4.4.2026 to be filed
20	D-WP(C)/15608/2026	NRUSINGH CH. ROUT	2026-04-20	1. Ann.7 Page 42 not legible.
21	D-WA/14932/2026	SONITA BISWAL	2026-04-20	1. Court Fee Payable Rs-12. Rs-10/- paid. Rs-2/- to be paid. i)Date of order wrongly mention in synopsis,cause title. prayer. ii) Legible copy of page no. 50 170 180 to 182 are to be filed. iii) Para no. XI repeat in grounds. iv) page mark not properly in appeal memo.
22	D-ABLAPL/10764/2026	MANAS RANJAN DHAL	2026-04-20	1.Name of the informant disclosing in FIR be kept in cover. 2. Name of the informant be redacted from the petition
23	D-WP(C)/16530/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. One para marked as Para 1 after para 12. 2..Receipt Showing Serv.copy To cg not Filed.
24	D-FAO/16119/2026	SANGRAM JENA	2026-04-20	further SR after correction date of judgement at entire petition
25	D-CRLREV/10400/2026	JUGALA KISHORE PANDA	2026-04-20	1 Name of Informant/ Victim / Relatives need not be disclosed in connection with Annex-1 and 2 and kept closed cover.
26	D-WP(C)/16147/2026	SIDDHANT SARANGI	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Affidavit Not Proper 2. Vakalatnama Not Properly Stamped,executed,accepted. 3.Sl. no. 5 not correct in both affidavit.Date not mentioned in Vnama.
27	D-WP(C)/15063/2026	KISHORE KUMAR MISHRA	2026-04-20	Date of copy of order vide annex-6 and 7 not tally with index.
28	D-WP(C)/15920/2026	RAMA CHANDRA JENA	2026-04-20	1. Premium due date not correctly furnished in para no.4.

29	D-ABLAPL/10793/2026	BISWAJIT MOHANTY	2026-04-20	1. Details of Informant and Relations appearing in FIR details, Acknowledgement slip, Index, CT and Affidavit be redacted. 2. Ann. 1 to 4 and V.nama be kept in sealed cover. Resubmit for SR after removal of defects.
30	D-CONTC/14531/2026	ADV.	2026-04-20	i) Date of disposal of CONTC no. 7079/ 2021 mentioned in para -7 of the petition not tally with annexure-3.ii) WP(c) no. with date of disposal and CONTC. no. with date of disposal not mentioned in prayer of the petition.
31	D-RSA/14907/2026	KABIR KUMAR JENA	2026-04-20	1. Cause Title Not in order.Appellants No-1(a) and 1(b) strangers not made Party in the L.A.Court. 2. The discrepancy in the name of A-8 as per Vakalat. be reconciled.
32	D-ABLAPL/10805/2026	LINGARAJ SARANGI	2026-04-20	1. Name of OP not proper.
33	D-CONTC/16264/2026	ADV.	2026-04-20	i) page mark not properly arranged in index.ii)Spelling of district not correctly furnished in cause title and affidavit of the petition.iii) Year of the date not correctly furnished in para-3 of the petition.iii) Date of order mentioned in prayer of the petition not correct. iv) WP(C) no. and its date of disposal not mentioned in prayer of the petition.v) Address of the contemnors not tally with annexure-1.vi)Signature of the deponent not tally with his name in affidavit.vii) Postal receipt not filed. viii) For further S.R. after removal of defect.
34	D-BLAPL/10786/2026	RAMESH CHANDRA MAHARANA	2026-04-20	1. Pending Lower Court case mentioned in petition not tally with the Rejection order.
35	D-WP(C)/17401/2026	AKASH KUMAR BORAL	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.
36	D-BLAPL/10813/2026	SUDHANSU PRASAD MAHAPATRA	2026-04-20	1. Ann. 1 and 2 not marked
37	D-FAO/16209/2026	SANGRAM JENA	2026-04-20	Court Fee 12/ not paid
38	D-CRLMC/11484/2026	KHAGESWAR BEHERA	2026-04-20	1.Put up for S.R. after filing of Annexures-3 to 7
39	D-WP(C)/17402/2026	JAGANNATH BHUYAN	2026-04-20	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
40	D-WP(C)/15819/2026	NISHAT AFREEN	2026-04-20	1. In Writ petition, Paragraph 2 and 3 information not correctly furnished. 2. Annexure-2 and 3 documents are not related to the petitioner.
41	D-WP(C)/15664/2026	NRUSINGH CH. ROUT	2026-04-20	1. Ann.6 page 41 not legible. 2. Para 18 marked twice.
42	D-CRLMP/9951/2026	RAMDAS ACHARY	2026-04-20	PAGE NO. 39 NOT LEGIBLE

43	D-WP(C)/16611/2026	KABIR KUMAR JENA	2026-04-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Receipt Showing Serv.copy To cg not Filed.
44	D-WA/14859/2026	SASWAT DAS,A.G.A	2026-04-20	i) Appellant no. 2 and respondent no. 2 are same. ii) District of appellant no.1 and 2 not mention in cause title.iii) 2023 repeat in prayer of appeal memo. iv) Legible copy of page no. 49 to be filed
45	D-ABLAPL/9766/2026	PRAVASH CHANDRA JENA	2026-04-20	1. Date of FIR in para 2 not correct. 2. Ann.1 page 10 not legible. 3. Ann.1 be kept in sealed cover.
46	D-WP(C)/15707/2026	AUROBINDA SAHOO	2026-04-20	1. Paragraph declaration incomplete. 2. Ann.4 not marked. 3. Name of Pet. not tally with signature in entire Petition.
47	D-WP(C)/16498/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. After para 12, one para has been marked as para 1. 2..Receipt Showing Serv.copy To cg not Filed.
48	D-CMP/15002/2026	LALATENDU RAY	2026-04-20	14-NOT PROPERLY INDEXED. Put up for further S.R after rectification and after filing of A-5.
49	D-CRLA/10308/2026	HARMOHAN DHAL,SR.ADV.	2026-04-20	Put up for S.R. after redacting the address of the victim mentioned in paras 3 5 and para-D from the appeal memo
50	D-FAO/16189/2026	SANGRAM JENA	2026-04-20	incorrect case and date at in the matter of
51	D-CRLA/10237/2026	JUGALA KISHORE PANDA	2026-04-20	1. sl. no. 4 of affidavit in I.A. no955/2026 not properly furnished
52	D-FAO/16110/2026	SANGRAM JENA	2026-04-20	further SR after correction of date of judgement at entire petition
53	D-CRLMP/9282/2026	ALOK KUMAR MOHAPATRA	2026-04-20	1. ORIGINAL V.NAMA BE ATTACHED TO THE ORIGINAL PETITION 2. IN INDEX PROPER PAGING BE MADE 3.LEGIBLE COPY OF PAGE NO.11 and 12 BE FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
54	D-BLAPL/10771/2026	ARUNA NAYAK	2026-04-20	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
55	D-WP(C)/16605/2026	BUDHIRAM DAS	2026-04-20	14-NOT PROPERLY INDEXED. 1. Annexure-5 not page marked
56	D-ABLAPL/10800/2026	BHARATI DASH	2026-04-20	. Ann.1 page 15 to 21 not legible. Resubmit for SR after filing of legible copy.
57	D-WP(C)/16005/2026	SUBASH CHANDRA PUSPALAKA	2026-04-20	1. Paragraph declaration incomplete.
58	D-WP(C)/16684/2026	SUKANTA KUMAR MISHRA	2026-04-20	Annexure no.5 not correct in Page no. 34 neat copy.Page no.36 not neat.
59	D-WP(C)/16714/2026	SOUBHAGYA CHANDRA DEV DASH	2026-04-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

60	D-ABLAPL/10767/2026	PRADEEP KUMAR KUNDU	2026-04-20	1. Page marking of Petition and Ann.1 in Index not correct. 2. Page marking of Ann.1 not correct. 3. Ann.1 not marked.
61	D-WP(C)/14503/2026	BIJAYA KUMAR NAYAK (3)	2026-04-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex-12 wrongly mentioned at para-14 body of the petition instead of Annex.11.
62	D-CRLMC/10812/2026	KISHORE KUMAR MISHRA	2026-04-20	1. Date of impugned order under Annexure-1 does not tally with prayer of the petition and Lower court not furnished in the cause title 2. Prayer not correctly furnished
63	D-WA/14872/2026	SASWAT DAS,A.G.A	2026-04-20	i) Appellant no. 2 and respondent no. 2 are same. ii) District of appellant no. 1 and 2 not mention in cause title. iii) Legible copy of page 48 to be filed
64	D-CRLA/9841/2026	AMIT KUMAR SAHU	2026-04-20	Put up for S.R. after redacting the name of appellant No.2 and name of school of victim mentioned at para Nos.3 and 5 from appeal memo and name and details of deponent in I.A. and vakalatnama
65	D-WP(C)/15115/2026	BIJAYA KUMAR NAYAK (3)	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. D.A.Fee of Rs.20/- not filed in the affidavit.
66	D-RVWPET/16528/2026	NRUSINGH CHARAN ROUT	2026-04-20	i) Complete address of op no.8 not furnished in cause title as per wp(c). ii) Para no. not correctly furnished in declaration. iii) Year of the wp (c) no. wrongly furnished in prayer of I.A.
67	D-STREV/14236/2026	SUBASH CHANDRA SAHOO	2026-04-20	Para no. not correctly furnished in declaration of appeal memo
68	D-BLAPL/10837/2026	SUSANTA KUMAR SAHU	2026-04-20	1. H.C.B.A.M.W.S. of Rs 50/-On each of the vakalatnama not filed
69	D-CONTC/13864/2026	ADV.	2026-04-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 249 DAYS IN PAGE NO.06 CASE NUMBER BE W.P(C) NO.18288 OF 2016 BEFORE PRAYER PARAGRAPH .
70	D-WP(C)/15197/2026	RAGHUNATH DASMOHAPATRA	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-5 described at para-8 in the petition but not filed 2.Paragraph no. not correctly furnished in declaration.Put up for further S.R after filing of Annexure-5.
71	D-WP(C)/15062/2026	BIJAY KUMAR RAGADA	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 31 32 36 and 37 not neat.

72	D-WP(C)/17333/2026	RAJKISHORE SWAIN	2026-04-20	Rulw -8 of Orissa High Court PIL Rule not complied with
73	D-TRP(C)/15635/2026	DHANANJAYA MUND	2026-04-20	.Subject Code Not Furnished .
74	D-WP(C)/16512/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. One para marked as para 1 after para 12. 2.Receipt Showing Serv.copy To cg not Filed.
75	D-WP(C)/17413/2026	HIMANSHU BHUSAN DASH	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the adv not mentioned capital letter in the v.nama.Paragraph not correctly mentioned affidavit in the I.A.
76	D-CRLMC/10880/2026	ALOK KUMAR MOHAPATRA	2026-04-20	. C.Copy of F.I.R. to be filed.
77	D-CONTC/13842/2026	ADV.	2026-04-20	REFERENCE CERTIFICATE NOT FURNISHED
78	D-CONTC/17009/2026	PARSURAM PANDA	2026-04-20	i) Nomenclature of the case not furnished in synopsis.ii) wp(c) no. and its date of disposal not correctly furnished on top of the cause title.
79	D-CONTC/14598/2026	ADV.	2026-04-20	i) CONTC no. mentioned in 3rd line of para 5 not correct.ii) Age of the petitioner mentioned in cause title not tally with affidavit.
80	D-CRLMC/11196/2026	SASMITA GAJENDRA	2026-04-20	1. As per impugned order under Annexure-3, The name of the Lower court does not tally with Synopsis and petition.2. Date of order dated 26.06 2025 under Annexure-3 does not tally with Index and para-7 of the petition.
81	D-CRLMC/10873/2026	ALOK KUMAR MOHAPATRA	2026-04-20	1. C.Copy of F.I.R. to be filed.
82	D-STREV/14241/2026	SUBASH CHANDRA SAHOO	2026-04-20	i) Penalty amount mention in para no. 9 does not tally with Anx-3 at page no. 47. ii) Para no. not correctly furnished in declaration of appeal memo.
83	D-EXP/16631/2026	SARAT KUMAR BEHERA	2026-04-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i)Address of the Honble court not furnished. ii) Reference certificate not furnished. iii) Put up for SR after filing of c. copy of impugned order and removal of defects
84	D-RSA/14862/2026	BHASKAR CHANDRA PANDA	2026-04-20	C.Fee Payable be furnished.
85	D-WP(C)/17017/2026	BAIBASWATA PANIGRAHI	2026-04-20	14-NOT PROPERLY INDEXED.
86	D-BLAPL/10851/2026	SUBODH KUMAR MOHANTY	2026-04-20	1.Copy of rejection order not filed.
87	D-BLAPL/10838/2026	SANTOSH KUMAR MAHANTY	2026-04-20	1.Age of the deponent mentioned in Affidavit and declaration of the affidavit not tally with each other
88	D-ABLAPL/10703/2026	JUGALA KISHORE PANDA	2026-04-20	Name of the victim reflecting in FIR be kept in cover.

89	D-STREV/14235/2026	SUBASH CHANDRA SAHOO	2026-04-20	Para no. not correctly furnished in declaration of appeal memo
90	D-RSA/14692/2026	PRASANNA KUMAR MISHRA	2026-04-20	1. Cause Title Not in order.R-2 being Dead,Deleted in the L.A.Court is made Party 2. C.Fee Payable be corrected in the Memo. of Appeal
91	D-ABLAPL/10759/2026	DIBYA JYOTI SAHOO	2026-04-20	1. NAME OF THE INFORMANT DISCLOSING IN FIR BE KEPT IN COVER.2. PAGE NO.13 PARTIALLY LEGIBLE.
92	D-STREV/14242/2026	SUBASH CHANDRA SAHOO	2026-04-20	Para no. not correctly furnished in declaration of appeal memo
93	D-WP(C)/16991/2026	SARADA PRASANNA SARANGI	2026-04-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no. 49 and 73 not neat
94	D-WP(C)/15599/2026	LALATENDU SAMAL	2026-04-20	Page marking not proper in the Index.
95	D-WP(C)/17290/2026	KSHIROD KUMAR SAHOO	2026-04-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WP(C)/15454/2026	RAJIB RATH	2026-04-20	1.Affidavit not correctly furnished because Only one petitioner.
97	D-CMP/16078/2026	KHIROD KUMAR SWAIN	2026-04-20	O.P No-1 not made Party in the Trial Court.
98	D-WP(C)/15668/2026	NRUSINGH CH. ROUT	2026-04-20	1. WPC No. mentioned in Para 15 and Date of Postal receipt in Para 16 not correct. 2. Para 18 marked twice. 3. Ann.6 page 41 not legible.
99	D-WP(C)/15011/2026	RAJIB LOCHAN PATTNAIK	2026-04-20	Index page marking not proper.
100	D-WP(C)/16936/2026	SATYAJIT BEHERA	2026-04-20	1. Annexure-1 not legible 2. page-26 34 and 35 not legible 2..Receipt Showing Serv.copy To cg not Filed.
101	D-CRLA/8857/2026	JUGALA KISHORE PANDA	2026-04-20	Code Wrongly indicated 1-Trial court case No. not mentioned in being aggrieved para, 2-The names of informant and his relative mentioned in Annexure-1 need not be disclosed and be kept in closed cover
102	D-CRLMC/10879/2026	BIDHUBHUSANA MOHAPATRA	2026-04-20	1. Put up for S.R. after filing of Annexure-1.
103	D-ABLAPL/10700/2026	AMIT PRASAD BOSE	2026-04-20	1. AS PER INDEX, CHARGE SHEET NOT FOUND IN PAGE NO.15.2. ANNEXS. 1 and 2 DISCLOSING THE NAME OF INFORMANT/VICTIM, BE KEPT IN COVER.
104	D-MACA/16772/2026	GYANENDRA CHANDRA SWAIN	2026-04-20	further SR after furnish valuation and court fee payable of present appeal
105	D-ABLAPL/10707/2026	ANSHUMAN RAY	2026-04-20	page nos. 20 and 24 partially legible
106	D-WP(C)/16484/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs in Petition not properly serial numbered. After para 12, one para has been marked as para 1. 2..Receipt Showing Serv.copy To cg not Filed.

107	D-WP(C)/16188/2026	SIDDHARTH GOUTAM DAS	2026-04-20	THE AGE OF PETITIONER NO-4 NOT MENTIONED IN CAUSE TITLE
108	D-BLAPL/10832/2026	BIRAJA PRASAD NANDA	2026-04-20	Name of The Trial court Pending the case mentioned in cause title ,para-1 and prayer of the petition as Addl.SDJM, Talcher which is not tally in Annexure -2.
109	D-WP(C)/15191/2026	RAMAKANTA SAHOO	2026-04-20	1. page nos. 20 and 21 partially legible
110	D-BLAPL/10218/2026	AKSHAYA KUMAR SAHOO	2026-04-20	1. YEAR of CT CASE NO MENTIONED IN CAUSE TITLE AND REJECTION ORDER DOES NOT MATCH
111	D-FAO/16124/2026	SANGRAM JENA	2026-04-20	Vakalatnama properly stamped, Executed and accepted - not properly stamped
112	D-WP(C)/15642/2026	SOUBHAGYA SWAIN	2026-04-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not tally with cause title and Index.Page marking not proper.Date not mentioned in the v.nama.
113	D-WP(C)/15579/2026	LALATENDU SAMAL	2026-04-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-BLAPL/10815/2026	SUDHANSU PRASAD MAHAPATRA	2026-04-20	1. Ann.1 and 2 not marked
115	D-WA/15497/2026	SAKTIDHAR DAS, (SR.ADV.)	2026-04-20	i) In being aggrieved para should be confined to one order. ii) Put up for SR after removal of defect.
116	D-WA/14923/2026	SASWAT DAS,A.G.A	2026-04-20	i) Appellant no. 2 and respondent no. 2 are same. ii) District not mention of op no. 1 and 2 in cause title. iii) Legible copy of page no. 19 to be filed.
117	D-CRLMC/11327/2026	KSHIROD KUMAR ROUT	2026-04-20	1. Copy of Annexures-1 to 4 disclosing the name of Informant/Victim be kept in cover.
118	D-ABLAPL/10963/2026	ASIT KUMAR JENA	2026-04-20	1. Index and book mark page marking not tally.
119	D-ABLAPL/10803/2026	AMIT KUMAR SAHU	2026-04-20	1. Synopsis and Date Chart not mentioned in Index. 2.Para 3 appearing twice in Petition
120	D-WP(C)/16559/2026	BUDHIRAM DAS	2026-04-20	1. Annexure-4 not filed
121	D-WP(C)/15116/2026	SASHIDHAR RANJIT	2026-04-20	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.c.Fee of Rs.24/- not paid.Date not mentioned in the v.nama.
122	D-WP(C)/17085/2026	ASHOK KUMAR MOHAPATRA	2026-04-20	1. Complete address of the Opp.Parties nos.6 7 8 10 11 12 and 13 and petitioner no.1 not furnished.2. Date of order under Annexure-10 does not tally with Index and para-15 of the petition.

123	D-CMAPL/17078/2026	SUBHENDU KAR	2026-04-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
124	D-WP(C)/15196/2026	SANDHYARANI PANI	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date not furnished in Solemnly affirmation para.2.Date of Letter under Annexure-3 does not tally with Index
125	D-CMAPL/16612/2026	ADV.	2026-04-20	Put up for SR after filing of c. copy of impugned order
126	D-WP(C)/17266/2026	AVIJIT PATNAIK	2026-04-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Neat,legible Attested Annexures Not Filed
127	D-STREV/14199/2026	SUBASH CHANDRA SAHOO	2026-04-20	i) Date no order mention in index under Anx-2 does not tally with para no. 6. ii) Para no. not correctly furnished in declaration of appeal memo.
128	D-CRLMP/10285/2026	LALIT MOHAN MANGARAJ	2026-04-20	14-NOT PROPERLY INDEXED. 1. Nomenclature not correctly furnished Sl. no. 3 in Index Reference certificate.
129	D-BLAPL/10825/2026	CHANDAN SAMANTARAY	2026-04-20	1. P. S case no wrongly furnished in synopsis. 2. F.I.R copy be kept on Sealed cover
130	D-CONTC/16610/2026	ADV.	2026-04-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
131	D-CRLMP/10214/2026	SOUMYA RANJAN DAS	2026-04-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 12 to 16 not legible. 2. Page No.45 not filed
132	D-STREV/9157/2026	PRATIK DASH	2026-04-20	1. Copy of not served on sales tax. i) Date of receipt of the Tribunal order not mention in appeal memo. v) Para no. 6 (F) repeat in appeal memo.vi) Put up for SR reg calculation of limitation after removal of defects.
133	D-WP(C)/16375/2026	ARUN KUMAR PATRA	2026-04-20	Page no.94 not filed.
134	D-WP(C)/15674/2026	NRUSINGH CH. ROUT	2026-04-20	1. Ann.6 page 41 not legible.
135	D-BLAPL/10811/2026	AJAYA KUMAR MOHARANA	2026-04-20	1. Ann.1 not attested.
136	D-ABLAPL/10770/2026	LALITENDU BHUYAN	2026-04-20	1. Reference certificate not correct as per FIR details.
137	D-CMAPL/17083/2026	SUBHENDU KAR	2026-04-20	i) Date of order wrongly mention in synopsis, date chart, para no. 1 4. ii) Reference certificate not furnished.
138	D-RVWPET/16566/2026	MANOJ KUMAR PATI,SR. PANEL COUNSEL	2026-04-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) wp(c) no and date of order wrongly mention in prayer of I.A. no.169/2026. ii) Para no.

				wrongly mention in declaration of I.A. no. 169/2026.
139	D-CONTC/16596/2026	ADV.	2026-04-20	1. Date of order not correctly furnished in Date chart. 2. Reference certificate not furnished.
140	D-CRLREV/11006/2026	LINGARAJ SARANGI	2026-04-20	C. copy Annex-8 not filed
141	D-WP(C)/17013/2026	ANJAN KUMAR BISWAL	2026-04-20	1. Page no.138 to 144 not in order.
142	D-WP(C)/16680/2026	SUKANTA KUMAR MISHRA	2026-04-20	Annexure-5 not correct in neat copy page no.34. Page no.36 not neat.
143	D-WP(C)/17150/2026	SAIBRATA RATH	2026-04-20	1. Annex-1 not legible.
144	D-CRLMC/11427/2026	UMA CHARAN MISHRA	2026-04-20	Page 26 to 29 not neat.
145	D-WP(C)/16698/2026	NIHAL RATH	2026-04-20	1. Annexures -5 and 6 not correct in averments
146	D-CONTC/16613/2026	ADV.	2026-04-20	1. Reference certificate not furnished. 2. Not properly Indexed.
147	D-WA/15316/2026	SASWAT DAS, A.G.A	2026-04-20	Address of R-4 in appeal memo do not tally with wp (c).
148	D-WP(C)/15184/2026	BIKRAM CHANDRA GHADEI	2026-04-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Receipt Showing Serv.copy To cg not Filed 2. After page no.18, one page not marking
149	D-WP(C)/15639/2026	SOUBHAGYA SWAIN	2026-04-20	Date of copy of letter vide annex-9 not tally with Index.
150	D-CRLMC/10781/2026	BIJAYA KUMAR RAGADA	2026-04-20	1. C.Copy of F.I.R.to be filed.
151	D-CRLA/9414/2026	SUSHANTA HARICHANDAN	2026-04-20	Signature of appellant not attested by jail authority 2 . The name of school of victim mentioned in trial court judgement need not be disclosed and be kept in sealed cover
152	D-RVWPET/15891/2026	SAPAN KUMAR PAL	2026-04-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 622 days delay. 2. Court Fee payable Rs-36/. Rs-24/- paid. Rs-12/- to be paid. 3. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 4. i) Vrs not mention in cause title. ii) Dist not mention of petitioner no. 6 in cause tile.
153	D-ABLAPL/10960/2026	NARENDRA KUMAR LENKA	2026-04-20	1. T.R number not mentioned in the F.I.R copy.
154	D-WP(C)/16520/2026	PADMALAYA MOHAPATRA	2026-04-20	1. Paragraphs not properly serial numbered in Petition. One para marked as para 1 after para 12. 2. Receipt Showing Serv.copy To cg not Filed.
155	D-WP(C)/16031/2026	SUBHRANSU BHUSAN MOHANTY	2026-04-20	1. Page no.16 not legible
156	D-CONTC/15332/2026	PRAVASH CHANDRA JENA	2026-04-20	i) Age of the deponent mentioned in affidavit not tally with cause title.
157	D-ABLAPL/10705/2026	ARUN KUMAR BUDHIA	2026-04-20	page nos. 7 and 8 partially legible.

158	D- CONTC/14523/2026	ADV.	2026-04- 20	i) WP(c) no . and its date of disposal not furnished in prayer of the petition.ii) Postal receipt not filed. iii) For further S.R. after removal of defect.
159	D-WP(C)/15180/2026	BIKRAM CHANDRA GHADEI	2026-04- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Receipt Showing Serv.copy To cg not Filed 2.Date of letter in annex.2 not tally with index.
160	D- BLAPL/10821/2026	BIKASH KUMAR DASH	2026-04- 20	3-AUTHENTICATION FEE IS DEFICIENT. 1. The date of execution of V. nama not furnished.
161	D- CRLMC/10885/2026	DEEPALI MAHAPATRA	2026-04- 20	C.copy of Annexure-1 and 4 not filed.
162	D- CRLMC/10859/2026	KULDEEP MOHANTY	2026-04- 20	1. ST case number not correctly furnished in Synopsis, cause title and Prayer of the petition.
163	D- CRLMC/10882/2026	ALOK KUMAR MOHAPATRA	2026-04- 20	1. C.Copy of F.I.R.to be filed
164	D- CRLMC/10835/2026	ISWAR CHANDRA PRADHAN	2026-04- 20	1.PS case number not correctly furnished in Synopsis. 2.Put up for SR after redacting the name of victim / informant from Synopsis and cause title. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
165	D- BLAPL/10817/2026	SUSHANTA KUMAR JOSHI	2026-04- 20	1. Annexure-1 not attested
166	D-RSA/14846/2026	TAPAN KUMAR MOHANTY	2026-04- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be furnished in the Memo. of Appeal
167	D-WP(C)/17053/2026	SOMANATH MISHRA	2026-04- 20	All the annexures are not attested.
168	D- CMAPL/17203/2026	SUKANTA KUMAR NAYAK	2026-04- 20	8-CAUSE TITLE NOT IN ORDER. 1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs 2.25/- . Rs 2/- paid. Rs 0.25/- to be paid. 2. i) Appellant no. 1 in S.A. not a party in CMAPL. ii) Name of the respondent no. 7 in CMAPL does not tally with Second appeal. iii) Reference certificate not furnished.
169	D- WPCRL/11154/2026	PRASANTA KUMAR NANDA	2026-04- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
170	D-WP(C)/16020/2026	SAIBRATA RATH	2026-04- 20	1. HBAWF Fee Rs.50/- to be paid.
171	D- BLAPL/10839/2026	SWAGAT KUMAR SAHU	2026-04- 20	1. Name and Address of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
172	D- CONTC/14471/2026	ADV.	2026-04- 20	i) Sl. no. 3 of the affidavit not correct ii)Paragraph no. not mentioned in the declaration of the affidavit.iii) Wp(c) case no.

				and its date of disposal not mentioned in Reference certificate.iv) Date of communication of Honble courts order and Email receipt not filed.v) Cause title of wp(c) no. 1366/2026 not filed .vi) For further S. R. after removal of defect.
173	D-STREV/14231/2026	SUBASH CHANDRA SAHOO	2026-04-20	Para no. not correctly furnished in declaration of appeal memo
174	D-WP(C)/15469/2026	KSHIROD KUMAR ROUT	2026-04-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Receipt Showing Serv.copy To cg not Filed
175	D-WP(C)/15670/2026	SOUBHAGYA SWAIN	2026-04-20	1. In Index , In Annexure-1 , Submitted Service book instead of Copies of the appointment order and joining letter as mentioned. 2.Letter no letter No-1438 dated -28/03/2025 not furnished in Annexure-6 as mentioned in the Index 3.Paragraph 19 of the Writ petition not filled. 4. Paragraph no. of the Writ Petition not correctly furnished 5.In Annexure-7, notification no 596, dated13.04.2024 not attached as per index 6. In Annexure-8. Annexure details not furnished in Index
176	D-BLAPL/10774/2026	PRASANTA KUMAR SENAPATI	2026-04-20	1. 3 names of Advocates mentioned in V.nama. But, only 2 Advocates signed.
177	D-WP(C)/16183/2026	BIJAYA KUMAR RAGADA	2026-04-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Subject Code not correctly mentioned.
178	D-BLAPL/10760/2026	PRATIK NAYAK	2026-04-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.Name and details of Informant/Victim mentioned in Annexure-1 and 3 need not be disclose and kept in closed envelop.
179	D-CONTC/14681/2026	ADV.	2026-04-20	i) Reference certificate not furnished.ii) Not correctly addressed to the Honble Chief justice.ii) WP(c) no. mentioned in para-2 of the petition not correct.
180	D-CRLMC/11473/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-04-20	1. Certified copy of annex-1 and 2 not filed.
181	D-WP(C)/14505/2026	BIJAYA KUMAR NAYAK (3)	2026-04-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
182	D-CRLMP/10051/2026	ASHUTOSH KUANR	2026-04-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				PAGE NO. 02 IN REFERENCE CERTIFICATE THE CASE NO. BE CRLMC NO.170/2026
183	D-CRLMC/11334/2026	KUMAR PRAJWAL	2026-04-20	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
184	D-WP(C)/16637/2026	ASHUTOSH DAS	2026-04-20	14-NOT PROPERLY INDEXED. 1. Index not signed by the advocate
185	D-WP(C)/14984/2026	RAJIB LOCHAN PATTNAIK	2026-04-20	PAGE NO.17 PARTIALLY LEGIBLE.
186	D-CRLMP/10824/2026	NIRANJAN PANDA	2026-04-20	IN PAGE NO. 09 OPP.NOS.21 TO 29 NOT AVAILABLE.IN PAGE NO. 10 ADDRESS OF OPP.NOS.25 TO 30 NOT FURNISHED. PUT UP FOR SR AFTER REMOVAL OF DEFECT
187	D-ABLAPL/10746/2026	SK. ZAFARULLA	2026-04-20	p.s no. not correct in para.2 of petition as per C.T.
188	D-WP(C)/16010/2026	GOPINATH MISHRA	2026-04-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 18 and 19 not neat.Serial no-3 affidavit in the I.A not correctly mentioned.
189	D-RSA/14790/2026	KALPATARU MISHRA	2026-04-20	1.C.Fee Payable not furnished and Not Paid.2.C.Copy of the Trial Court Judgement and Decree not Filed.3. Not Properly Indexed.Put up for further S.R after rectification and for computing the period of limitation.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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